New Rural Health Scheme

Written Answers

1938. SHRIMATI MONIKA DAS DR. LOKESH CHANDRA: SHRI BISHAMBHAR NATH PANDE: SHRI ROSHAN LAL:

Will the Minister of HEALTH be pleased to state:

- (a) whether Government propose to luanch a new rural health scheme; and
- (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) and (b). No new rural health scheme is proposed to be launched. However, the revision of the Community Health Volunteers Scheme, popularly known as the Rural Health Scheme is under consideration of the Government.

Visit of the Prime Minister of U.K. to India

1939. SHRI JASWANT SINGH: SHRI F. M. KHAN ": SHRI SYED AHMED HASHMI: **SADASHIV** BAGAITKAR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) whether the Prime Minister of U.K. visited India during the month of April, 1981 ;
- (b) the nature of discussions held with the Indian Leaders ;
- (c) whether the racial issue in the U.K. was also discussed; and
 - (d) if so, what is the outcome thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

- (b) International issues were generally discussed. Indo-Briush bilateral relations were also reviewed
- (c) The following questions were discussed: The British Nationality Bill, thet reatment of Indian nationals in the UK, and the repercussions arising from the problems of UK citizens of Indian origin.
- (d) The British Prime Minister reiterated her view about the need for a new Nationality law and at the same time the policy of the UK Government to ensure equal rights for all citizens and other Commonwealth nationals settled in UK irrespective of race or colour; Government will continue to review the situation.

Conference on the Law of the

1940. SHRI RAMANAND YADAV:

> SHRIMATI AMARJIT KAUR:

DR. LOKESH CHANDRA!

SHRI ROSHAN LAL:

SHRI MURLIDHAR:

CHANDRAKANT BHANDARE:

SHRI N.K.P. SALVE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is \ fact the recent U.N. Conference on of the Sea has failed to arrive at a settlement of the issue involved;
- (b) which forces are instrumental blocking the signing of the con vention on the Law of the Sea; and

(c) what stand Secretary-General of ihe Asian-African Legal consultative Committee had taken regarding the review of the draft convention on the Law of the Sea?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

- (b) On the eve of the Session in New York, the new U.S. Administration announced that would not be able to commit itself to the formalisation of the Conven tion and conclusion of the Con ference until it had an opportunity review thoroghly the package of solutions so far achieved at the Conference. As a result, the Conference could not finalize work at its recent session in New York.
- (c) We are not aware of the Secretary stand the General Afiican Asian Legal Consul tative Corrrni'ee (AALCC) took regarding the U. S. decision to review the Draft Convention on the Law of the Sea. The Secretary-General of AALCC attended the ioth Session of the Conference as an observer. He held private consulta tions with a number of delegations different countries. His from pressions, views and recommendac'ion will be coasid«rd by AALCC at its next annual session to be held in Colombo from May 24 to 30, 1981. India is a member of AALCC.

Deployment of Nuclear-weapons in Deigo Garcia

1941. SHRI N.K.P. SALVE : SHRI MURLIDHAR CHANDRAKANT .BHANDARE : ..TrIRI SWAMY DINESH CHANDRA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether government's attention has been drawn to the PTI 1 report published in different news-

- papers on April, 21, 1981 ϱ the effect that the pentagon has already started deployment of nuclear weapons and equipments in Diego Garcia;
- (b) if so, what are the details in this regard; and
- (c) what steps Government are taking to ensure that the Indian Ocean is kept as a nuclear free zone?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P.V.. NARASIMHA RAO): (a) Government are aware of news reports to this effect.

- (b) On being asked about the veracity of these reports, US autho rities have stated their official policy is to neither confirm nor deny US nuclear weapons deploy ment, whether at land or at sea.
- In bilateral contacts (c) as also at various international and multi lateral fora like the U.N. and Nonaligned meetings, Government of India have consistently opposed Great military presence in Power the-Indian Ocean area. India is working with other Non-aligned as also with the littoral and hinterland States to preserve the concept contained the U.N. Declaration of 1971 which envisages the "elimination from Ocean of all bases, military Indian installations, logistical supply facili the disposition of nuclear wea ties, and weapons of mass destruc pons tion and. anv manifestation Great Power military presence in the Indian Ocean conceived in context of Great Power rivalry." Non-aligned Foreign Ministers' in New Delhi, in February, ference 1981, reiterated that the Indian be free of Great Ocean should Power military presence, and affired their determination work to for the success of the conference on Indian Ocean scheduled to be the held in Sri Lanka in 1981.